

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3154
ANSWERED ON 18TH DECEMBER, 2025**

NH-66 IN KASARAGOD

3154. SHRI RAJMOHAN UNNITHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether widening, service-road and drainage components of National Highway (NH)-66 in Kasaragod remain incomplete, if so, the details thereof;**
- (b) the reasons for delays relating to land acquisition, utility shifting or contractor performance; and**
- (c) the revised construction timeline, penalty measures and deadline for completion?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (c) In the district of Kasaragod, following projects for the development of National Highway (NH)-66 have been taken up:

Project Name	Length in Km	Status
Thalapady-Chengala	39	Provisional Completion Certificate (PCC) issued on 25.08.2025
Chengala-	37.3	Revised Scheduled date of

Neeleshwaram		Completion is 30.06.2026 - Physical progress: - 83%
Neeleshwaram ROB	0.78	PCC issued on 19.07.2023.
Neeleshwaram- Thaliparambha	40.1	Revised Scheduled date of Completion is 30.06.2026 Physical progress: - 84%

In the completed stretches, major components such as widening, Service Roads and drainage have been substantially executed. In the ongoing stretches, these components are in different stages of progress and is targeted for completion as per the revised Schedule of Completion.

(b) Various factors such as issues related to land acquisition, delays in pre-construction activities, financial difficulties faced by contractors, force-majeure events, and scarcity of construction materials etc. have resulted in delays and cost overrun in certain projects.

To overcome these challenges and expedite project execution, various initiatives have been undertaken. These include streamlining and expediting the land acquisition process through Bhoomi Rashi portal, revamping the Parivesh Portal to facilitate faster forest and environmental clearances, enabling online approval of General Arrangement Drawings (GADs) for Road over Bridges (ROBs) and Road under Bridges (RUBs) from the Railways, and conducting review meetings at various levels with all stakeholders, including State Governments. The Government is taking all necessary steps for timely completion of these projects.
